Title: Secretary-General reported the messages from Rajya Sabha that Rajya Sabha at its sitting held on the 12<sup>th</sup> December, 2011, passed the Chartered Accountant (Amendment) Bill, 2011, the Cost and Works Accountants (Amendment) Bill, 2011 and the Company Secretaries (Amendment) Bill, 2011.

SECRETARY-GENERAL: Madam Speaker, I have to report the following messages received from the Secretary-General of Rajya Sabha:-

- (i) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Chartered Accountants (Amendment) Bill, 2011 which has been passed by the Rajya Sabha at its sitting held on the 12<sup>th</sup> December, 2011."
- (ii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Cost and Works Accountants (Amendment) Bill, 2011 which has been passed by the Rajya Sabha at its sitting held on the 12<sup>th</sup> December, 2011."
- (iii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Company Secretaries (Amendment Bill, 2011 which has been passed by the Rajya Sabha at its sitting held on the 12<sup>th</sup> December, 2011."

Madam Speaker, I lay on the Table the Chartered Accountants (Amendment) Bill, 2011, the Cost and Works Accountants (Amendment) Bill, 2011 and the Company Secretaries (Amendment) Bill, 2011 as passed by Rajya Sabha on the 12<sup>th</sup> December, 2011.